

**HIGH COURT OF SIKKIM**

**Statement showing Institution, Disposal and Pendency of cases as on  
30.09.2017**

Cases	Total pendency at the beginning of Sept. 2017		Institution during the month of Sept. 2017		Total disposal during the month of Sept. 2017		Pendency at the end of Sept. 2017	
	(Civil-Criminal)		(Civil-Criminal)		(Civil - Criminal)		(Civil - Criminal)	
1.WRIT PETITION	84*	-	06	-	05	-	85	--
2.APPEAL	16	32	05	06	-	03	21	35
3.R.S.A	04	-	01	-	-	-	05	--
4.F.A.O	01	-	-	-	-	-	01	--
5.CONTEMPT.	01	-	-	-	-	-	01	--
6.MISC.CASES	-	04	-	-	-	01	-	03
7.MISC.APPEAL	-	-	-	-	-	-	-	--
8.TRANSFER PETITION	-	-	-	-	-	-	-	--
9.BAIL APPLICATION	-	-	-	03	-	-	-	03
10.MAC.APPEAL	06	-	01	-	-	-	07	--
11.REVIEW	02	-	-	-	-	-	02	--
12.REVISION	06	05	-	-	01	-	05	05
13.MAT APPEAL	01	-	-	-	-	-	01	--
14.REVISION U/S19 OF THE (FAM CT)	-	-	-	-	-	-	-	--
15.LEAVE PETITION	-	06	-	-	-	01	-	05
16.ARB. PETITION/ APPEAL	01	-	-	-	-	-	01	--
17.S.A.O.	-	-	-	-	-	-	-	--
18.REFERENCE	-	-	-	-	-	-	-	--
19.C.O	05	-	-	-	-	-	05	--
20.TAX APPEAL	02	-	-	-	-	-	02	--
<b>TOTAL</b>	<b>129</b>	<b>47</b>	<b>13</b>	<b>09</b>	<b>06</b>	<b>05</b>	<b>136</b>	<b>51</b>

1\* (One) WP (C) stand adjourned sine-die

CERTIFIED TO BE TRUE COPY



Deputy Registrar (Judicial)  
High Court of Sikkim  
at Gangtok  
30/09/2017